THE MINISTER OF PLAN-NING AND IHE MINISTER OF PROGRAMME IMPLE-MENTATION (SHRI MADHAV-SINH SOLANKI): (a) Government have not set up any panel called Abid Hussain Fane) to go into the question free entry of the Private Sector into cere sector.

(b) and (c) Do not arise.

Expenditure incurred on Prime Minister's Forcign Visits

4337. SHRIMATI KANAK MUKHERJEE: Will the Minister of EXIFNAL AIFA1RS te pleased to state :

(a) the total amount of expendi ture incurred en account of Prime Minister's tcurs to foreign cevntries during the pericd January 1987 to June 1988; and

(b) the details of the items on which experditure has teen in curred fcr the Prime Mirnister's foreign tours

THE MINISTER OF EXTER-NAL AFFAIRS (SHRI PV. NARASIMHA RAO): (a) and (b) The information is being collected and will be laid on the Table of the House.

Assistance to Voluntary Organisations

4338 SHRI A.G. KULKARNI: Will the Minister of PROGRAMME IMPLEMENTATION be pleased to state :

(a) the names of voluntary organisations receiving assistance from the social welfare department to carry out various schemes under Twenty Point Economic Programme and, if so, what are the amounts granted during the last three years and the names of Association State-wise; and

(b) whether it is a fact that organisation based in Delhi, Bombay

Madras and Calcutta are receiving large amount for social survey and studies of urban and rural areas and if so, what are the names of those organisations which have received funds during the last three years ?

THE MINISTER OF PLANN-ING AND THE MINISTER OF PROGRAMME IMPLEMENTA-TION (SHRI MADHAVSINH SOLANKI): (a) and (b) The infoimation heing collected and wil! be laid en the Table of the House,

Censtriiction of Residential Flats by Air Force Housing Board

4339. SHRI SHANKARRAO Will the Miniser of DEEJENCF. be phased to state :

(a) whither it is a fact that the Air Force Housing Beaid is ccrslircting residential flats *a* NOIDA;

(b) whether it is also a fact that the jcint registration in the name of the spcuse is net being dene by the Beard ;

(c) whelher it if a fact that due to this situation the spcuse of the deft nce personnel is not getting H.B.A. from Ge vernment Departments;

(d) whether Gevernment have received any respesentations from the retiring defence persennel to ask the Beard to he ne ur the tripartite agreement in this regaid ; and

(e) if so, what are the details thereof?

THE MINISTER OF STATE IN THE DEPARTMENT OF DEFENCE PRODUCTION AND SUPPLIES IN THE MINISTRY OF DEFENCE (SHRI CHINTAMANI PANIGRAHI) : (a) A Society knows as *Air Force t Naval Housing Board' is construc-ing residential flats at NOIDA.